## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/205/2016

NAME OF THE PETITIONER(S)

: Mulvadi Raghupathy Ranganathan

NAME OF THE RESPONDENT(S)

: M/s Nihon Technology Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2. A. Arfat Mohamed. For Petit

## **ORDER**

Counsel for petitioner present. Counsel for respondent present and submitted that he is not filing rejoinder. Both counsels stated that pleadings are complete and in addition they submitted that they are filing some additional documents alongwith an affidavit by serving a copy to the other side in advance. The matter is posted for final arguments. Put up on 02.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)